

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 25th October, 2024

No. 291 A: The services of Mr. Ranjeet Kumar, Special Secretary, Cabinet (Vigilance) Department, Ranchi are hereby recalled from the State Government and on repatriation to the parent department, Hon'ble the Chief Justice has been pleased to appoint/post him as OSD-II to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi.

**By order of the Court
Sd/- Nikesh Kumar Sinha
Registrar General**

Memo. No. 5062 /Apptt. Dated Ranchi, the 25th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c / the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Officer concerned with a direction to join the said post **positively by 29.10.2024** / the Principal Secretary to the Government, Cabinet (Vigilance) Department, Government of Jharkhand, Ranchi for information and needful .


Registrar General